

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex(BDA)
Indiranagar
Bangalore - 560 038

Dated : 23 FEB 1989

CONTEMPT

PETITION(CIVIL)

APPLICATION NO (S)

IN APPLICATION NO. 949/88(F)

W.P. NO (S)

15

/ 89

Applicant (s)

Shri R.K. Kumar

To

1. Shri R.K. Kumar
Senior Accountant
Office of the Accountant General
Karnataka.
Bangalore - 560 001
2. Dr M.S. Mageraja
Advocate
35 (Above Hotel Spagath)
1st Main, Gandhinagar
Bangalore - 560 009
3. The Accountant General
(Accounts & Entitlements)
Karnataka
Bangalore - 560 001

Respondent (s)

V/s The Accountant General (A&E), Karnataka,
Bangalore & 2 Ors

4. The Comptroller & Auditor General
of India
No. 10, Bahadur Shah Zafar Marg
New Delhi - 110 002
5. The Secretary
Ministry of Finance
Department of Expenditure
New Delhi - 110 001
6. Shri M.S. Padmarajaiah
Central Govt. Stng Counsel
High Court Building
Bangalore - 560 001

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith a copy of ORDER/NOTIFICATION/ADVICE
passed by this Tribunal in the above said application(s) on 20-2-89.

9/89
26/2/89
R.C.M.W.
D.P.C. *Ravinder Singh*
DEPUTY REGISTRAR
(JUDICIAL)

R.K. Kumar

M.S. Nagaraja

v/s The AG(A&E), Karnataka, Bangalore & 2 Ors
M.S. Padmajaiah

Date

Office Notes

Orders of Tribunal

18.1.1989

20.2.1989

KSPVC/LHARM

ORDER

Petitioner by Dr. M.S. Nagaraja.
 Respondents by Shri MSP. Shri MSP
 files a Memo that the authorities have
 implemented the order in question.
 Dr. Nagaraja does not rightly dispute
 this position. In this view these
 contempt of court proceedings are liable
 to be dropped. We, therefore, drop these
 contempt of court proceedings. In the
 circumstances of the case we direct the
 parties to bear their own costs.



TRUE COPY

Sd/-
 (K.S. PUTTASWAMY)
 Vice - Chairman
 20.2.1989

Sd/-
 (L.H.A. REGO)
 Member(A)
 20.2.1989

Deputy Registrar (JD)
 DEPUTY REGISTRAR (JD)
 CENTRAL ADMINISTRATIVE TRIBUNAL
 BANGALORE

